GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA STARRED QUESTION NO.137 TO BE ANSWERED ON 5.3.2018

ENCROACHMENT OF MONUMENTS

*137. SHRI RAHUL SHEWALE: SHRI BHARTRUHARI MAHTAB:

Will the Minister of CULTURE be pleased to state:

- (a) whether a number of historical and protected monuments/sites/ structures/ buildings have been illegally encroached upon by certain individuals and groups in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the number of encroachments removed by the Archaeological Survey of India and Civil Authorities during each of the last three years, State and Monumentwise;
- (d) the funds released by the Government for the maintenance and upkeep of these monuments during the last three years and current year; and
- (e) the further steps taken by the Government to keep such monuments free from encroachment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

(a)to(e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.137 FOR 5.3.2018

- (a)&(b) Yes, Madam. The State-wise list of protected historical sites / monuments which are encroached upon is at Annexure-I.
- (c) The details of encroachments removed from the monuments are at Annexure-II.
- (d) The expenditure incurred for conservation, preservation and maintenance of centrally protected monuments/sites, State/UT-wise during the last three years and provision during current year is at Annexure-III.
- (e) The encroachments in the protected monuments and protected areas are removed as per the provisions contained in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 framed thereunder. Superintending Archaeologists are also authorised to issue show cause notices under the provisions of the Act followed by a direction to the District Collector/Magistrate by Central Government to remove such encroachment under section 19 (2) of the Act and Rule 38 (2). In order to contain the encroachments and removing them, the Superintending Archaeologist in charge of the Circles have been vested with the powers of Estate Officers to issue eviction notices/orders to the encroachers under Public Premises (Eviction of Unauthorised Occupants) Act, 1971. In addition to the regular watch and ward staff, private security personnel, State police guards and CISF have also been deployed for the safety and security of selected monuments.

ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF LOK SABHA STARRED QUESTION NO.137 FOR 5.3.2018

NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES (STATE/UT-WISE) WHICH ARE ENCROACHED UPON

SI. No.	Name of State / UT	Number of Centrally protected monuments/sites under encroachments	
1.	Assam	6	
2.	Bihar	6	
3.	Chhattisgarh	7	
4.	Delhi	11	
5.	Himachal Pradesh	3	
6.	Haryana	7	
7.	Karnataka	48	
8.	Madhya Pradesh	2	
9.	Maharashtra	46	
10.	Odisha	6	
11.	Punjab	7	
12.	Tamil Nadu	74	
13.	Rajasthan	22	
14.	Uttar Pradesh	75	
15.	West Bengal	1	
	Total:	321	

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO.137 FOR 5.3.2018

Details of encroachments partially removed from the centrally protected monuments during the last three years

SI.	Name of monument	Locality	District	State
No.				
1.	Mahadev Temple	Belpan	Bilaspur	Chhattisgarh
2.	Chaiturgarh Fort	Lapha	Korba	
3.	Danteshwari Devi Temple	Dantewada	South Baster	
4.	Asafi Imambara	Lucknow	Lucknow	Uttar Pradesh
5.	Warren Hasting's House	Barasat	North 24	West Bengal
			Parganas	
6.	Ther Mound	Sirsa	Sirsa	Haryana
7.	Mosque of Ali Vardi Khan,	Sarai Ala	Gurgaon	
		Vardi,		

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO.137 FOR 5.3.2018

STATE/UT-WISE DETAILS OF EXPENDITURE INCURRED FOR CONSERVATION OF PROTECTED MONUMENTS/SITES UNDER ASI FOR THE LAST THREE YEARS AND ALLOCATION FOR THE CURRENT YEAR (Amount Rs. in Lakbs)

SI.	Name of State/UT	Circle / Branch	(Amour Expenditure			nt Rs. in Lakhs) Allocation
No.	Name of State/01	Circle / Branch	Expenditure			Anocation
			2014-15	2015-16	2016-17	2017-18
1.	Uttar Pradesh	Agra Circle	1404.99	1270.00	940.00	850.00
		Lucknow Circle	1165.00	945.08	688.52	614.00
		Sarnath Circle	534.99	495.00	230.20	200.00
2.	Maharashtra	Aurangabad Circle	695.00	629.05	334.00	300.00
		Mumbai Circle	645.00	902.82	900.48	750.00
		Nagpur Circle	444.98	845.00	395.54	350.00
3.	Karnataka	Bangalore Circle	1515.99	1427.02	1009.50	800.00
		Mini Circle Hampi	90.00	401.24	800.31	550.00
		Dharwad Circle	713.94	716.42	516.98	520.00
4.	Madhya Pradesh	Bhopal Circle	956.99	1261.01	745.00	700.00
5.	Odisha	Bhubaneswar Circle	596.99	679.52	865.00	640.00
6.	West Bengal,	Kolkata Circle	549.63	537.95	280.68	295.00
	Sikkim					
7.	Tamil Nadu, Puducherry (UT)	Chennai Circle	1070.01	919.10	583.98	500.00
8.	Punjab Haryana	Chandigarh Circle	875.85	634.98	523.85	425.00
9.	Himachal Pradesh	Shimla Circle	315.00	300.00	106.22	100.00
10.	Delhi	Delhi Circle	1499.75	1176.73	562.50	500.00
-		Delhi Mini Circle	-		418.05	325.00
11.	Goa	Goa Circle	397.36	240.99	155.30	150.00
12.	Assam	Guwahati Circle	292.56	395.07	262.19	200.00
12.	Manipur		202.00	555.07	202.10	200.00
	Meghalaya				72.20	70.00
	Mizoram					
	Nagaland	Aizwal Circle, Mijoram				
	Tripura					
	Arunchal Pradesh					
13.	Rajasthan	Jaipur Circle	610.00	512.98	208.48	200.00
		Jodhpur Circle	569.96	729.29	322.42	300.00
14.	Andhra Pradesh	Hyderabad Circle	998.32	776.61	841.50	350.00
15.	Telangana Telangana	Amravati Circle	_			350.00
16.	Bihar	Patna Circle	414.99	374.99	153.53	150.00
17.	Jammu &	Srinagar Circle	443.00	135.07	95.83	90.00
	Kashmir	Mini Circle Leh	141.98	131.50	43.40	40.00
18.	Kerala	Thrissure Circle	647.19	545.00	284.98	265.00
19.	Gujarat	Vadodara Circle	847.99	1123.07	1385.00	1000.00
20.	Daman & Diu(UT) Uttarakhand	Dehradun Circle	264.99	215.00	55.07	50.00
20.	Chhattisgarh	Raipur Circle	587.89	670.33	216.30	212.00
21.	Jharkhand	Ranchi Circle	115.98	147.61	50.13	50.00
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		Chemical Preservation (All India)	60.101	729.60	690.13	614.00
		Horticultural Activity (All India)	3357.98	3878.22	4655.95	3550.00
		D.G. Hqrs. Office. (For Boundary Wall & Toilet Blocks)	-	-	10783.00	20000.00
		Reserve	-	-	-	500.00
	Total		23551.95	23746.25	30176.22	36560.00
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